Government Medical College Hospitals and erstwhile Regional Cancer Centres (RCC) across the country as Tertiary Cancer Centre (TCC) for providing comprehensive Cancer care services. These institutions are eligible for financial assistance upto Rs. 6.00 crore (Rs. 4.80 crore from Central Government and Rs. 1.20 crore from State Government).

Budget Allocation (Plan) and Expenditure for the cancer component of NPCDCS for the last two years is as under :

Year	Budget Estimate (Rs. in crore) Plan	Expenditure (Rs. in crore) Plan
2010-11	180.00	30.99
2011-12	200-00	99.79

Financial assistance for AYUSH treatment in Chhattisgarh

†3508. SHRI SHIVPRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether proposal for financial assistance for Ayurveda, Yoga, Naturopathy, Unani, Sidha and Homoeopathy (AYUSH) treatment has been submitted by the State Government of Chhattisgarh to the Central Government;
 - (b) if so, the amount involved in the proposal; and
 - (c) by when the said amount would be released?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) to (c) Yes. The State Government of Chhattisgarh has sent Programme Implementation Plan (PIP) for financial assistance for activities under Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries during 2012-13 amounting to Rs.1728.15 lakhs. No final decision has been taken for releases during 2012-13 to States including Chhattisgarh as on date. As per the provision of General Financial Rule (GFR), the release of grants is linked with the clearance of outstanding utilisation certificates with requisite documents in respect of grant-in-aid released upto 2010-11. Utilisation certificates for an amount of Rs.1833.00 lakhs are outstanding from the State Government of Chhattisgarh in respect of above period.

Good working environment for Nurses in Private Hospitals

3509. SHRI T.M. SELVAGANAPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the nurses have demanded a strong Central legislation to check exploitation,

[†] Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
- whether it is also a fact that nurses have demanded Government to intervene (c) and provide a more conducive environment for the nurses working in the private sector hospitals across the country;
 - (d) if so, the details thereof; and
- (e) whether Government has taken up their cause with the private sector Hospitals to create a good working environment for the nurses?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) The matter pertaining to improving and regulating the service conditions of the nurses working in the private hospitals in the country comes under the purview of the State Governments in which the private hospitals are located. However, keeping in view numerous suggestions received from various quarters all the State Governments have been asked, vide letters dated 7 July, 2010 and 24 February, 2012 to take necessary measures for enacting a comprehensive Legislation for improvement of service conditions of nurses working in the private sector.

Further, Indian Nursing Council has taken an initiatives and issued a circular on 23rd September, 2011 to all the State Governments stipulating that if the unethical practice of obtaining service bond/forcefully retaining the original certificate of the student comes to notice then in that event penal action would be taken against such erring institutions.

Platform for joint campaign against AIDS

3510. SHRIMATI T. RATNA BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- whether there is a demand to have a better appeal for the public than the propaganda machinery of Government and specialised institutions to jointly fight against AIDS; and
- if so, the details thereof and the action taken in this regard and views of (b) each State, particularly Andhra Pradesh, in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) No. There is no specific demand to have any letter alternative to the efforts of the Government, in the present scenario.

The Government of India through multi-stake holder partnership undertakes Behavior Change Communications (BCC) to reach the goal of halting and reversing the epidemic.